

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
C R I M I N A L A P P E A L N O (s) . 3 8 O F 2 0 0 1

STA T E O F G U J A R A T & A N R .

Appellant (s)

VER SUS

S H A I L E S H B H A I M A N S U K H L A L S H A H & A N R .

Respondent(s)

W I T H A P P E A L (C R L) N O . 3 9 o f 2 0 0 1

Date: 30/ 0 5 / 2 0 0 7 These Appeals were called on for hearing today.

CORAM :

HON' B L E M R . J U S T I C E R . V . R A V E E N D R A N
HON' B L E M R . J U S T I C E L O K E S H W A R S I N G H P A N T A

For Appellant(s) Ms. Hemantik a W ahi, Adv.

For Respondent(s) Rr- Ex- P a r t e, Adv.

UPON hearing counsel the Court made the following
O R D E R

Crimin al Appeal No. 38/ 2 0 0 1

Appeal is allowed.

Crimin al Appeal No. 39 of 20 0 1

Appeal is allowed.

(Pardeep Ku m a r)
Court Master

(Radh a R. Bh atia)
Court Master

[Two separ ate reportable signed judgments are placed on the file]